

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3565
ANSWERED ON:24.08.2011
NEW AVIATION POLICY
Nagar Shri Surendra Singh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the salient features of the proposed new Civil Aviation Policy;
- (b) whether there are certain issues which were set forth in the new policy but have not yet been implemented;
- (c) if so, the reasons therefor, issue-wise; and
- (d) the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) to (d):- Most of the issues which are inter-alia as under set forth in the proposed National Civil Aviation Policy have already been implemented:(i) Easier FDI Policy for airports has been put in place vide which 100% FDI, through automatic route, has been permitted in Greenfield airports. (ii) FDI requirements for air transport side of civil aviation have been revised and separate limits have been prescribed in respect of different sectors such as cargo, airlines, non-scheduled operators, MRO etc. (iii) Greenfield Airport Policy has been announced, which lays down policy guidelines for establishment of new airports. (iv) Relaxed procedure for establishment of private airports for private use has been announced.(v) Airports Economic Regulatory Authority (AERA) has been established on 12.05.2009. (vi) Private domestic airlines have been permitted to fly on overseas routes subject to specified guidelines. Further, bilateral arrangements with other countries have been gradually liberalized. These initiatives have enabled considerably better international connectivity.

(vii) A new Flying Training Institute has been established at Gondia, Maharashtra. Further, Indira Gandhi Rashtriya Uran Akademi has been restructured. These measures would help in putting in place better training infrastructure for technical manpower in the aviation sector.

The issues set forth in Civil Aviation Policy are implemented from time to time after following due process.

The strategic plan of the Ministry for year 2010-15 has been prepared and placed on the website of the Ministry of Civil Aviation (www.civilaviation.nic.in). The strategic plan has been developed in active consultation with stakeholders. The areas identified for focused attention are:- To create World Class infrastructure facilities.- To establish Regulatory Framework in consonance with international standards.- Connect presently unserved or underserved areas.- Develop skilled manpower according to the needs of the industry.- Deploy advanced technologies for the optimal growth of the sector.